

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB 22 (ND)/2018

IN THE MATTER OF:

Oriental Bank of Commerce

Vs

M/s. Shekhar Resorts Ltd. & Ors.

...PETITIONER

...RESPONDENT

SECTION

Under Section 7 IBC 2016

Order delivered on 23.10.2019

Coram:

Shri Ch. Mohd. Sharief Tariq,

Hon'ble Member (Judicial)

Shri Kapal Kumar Vohra,

Hon'ble Member (Technical)

For the Petitioner/Applicant

For the Corporate Debtor

For the Intervener

: - Mr. G.P. Madaan, Utkarsh Mishra Advocates

: Mr. Rakesh Kumar and Sahil Dhawan Advocates

: Mr. Abhishek Anand Advocate for R.P.

ORDER

Counsel for the RP present. Counsel for applicant present. Counsel for suspended Director is present. Matter is posted for final submissions. Put up on 01.11.2019.

- Sol -

(K. K. VOHRA)
MEMBER (TECHNICAL)

- Sol -

(Ch. Mohd. Sharief Tariq)
MEMBER (JUDICIAL)